NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

Appeal No.525/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name of the Company Under Section		Basant Kumar Berlia-Versus-Registrar of Companies, W B 252 (3)		
į .	KIRAN SE	HARNA, Pro. CS	Y ALL PETITIONERS	Kiran Shory 07/12/2017
			ORDER	

ORDER

Ld. Pr. CS for the appellant has filed affidavit of service, which may be taken on record. We have received the copy of the ROC report, which contains detail paragraphwise reply of ROC.

On perusal of ROC report it appears that petitioner has not filed the balance sheets for the year ending March 2014 to 2016. Appellant has to file documents showing that the company is an on-going concern. From the perusal of the balance sheets it is not clear that it is an on-going concern.

List on 08/01/2018.

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(Jinan K.R.) Member (I)

(V.P.Singh) Member (I)